

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4371
ANSWERED ON:19.12.2014
CONSTRUCTION OF ROADS IN BORDER AREAS
Sonker Smt. Neelam

Will the Minister of DEFENCE be pleased to state:

- (a) whether construction of roads in border States funded under Central Government scheme falls under the ambit of military duty in nature;
- (b) if so, the details thereof;
- (c) whether the employees of General Reserve Engineer Force (GRES) are extended Ex- servicemen status for re-employment;
- (d) if so, the details thereof along with the status of these employees; and
- (e) if not, the reasons thereof?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

- (a) & (b): Construction of roads in the border States of the country, funded under the Central Government schemes are undertaken by various agencies including Border Roads Organisation (BRO). BRO consists of Army as well as civilian personnel.
- (c) to (e): No, Madam. The GRES civilian personnel are subjected to Central Civil Service Regulations for regulating their retirement, pension, etc. Hence, as in the case of other Central Government civilian employees, presently, the superannuation age of GRES civilian personnel is 60 years. On the other hand, the Armed Forces personnel retire at an earlier age and therefore are extended benefits for re-employment.